

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (Appeal) No. 531/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Jugmug Tradelink Pvt. Ltd. -Vs- ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Agarwal*

9.08.2018

2. (S. Rohit KUMAR KESHARI (Pcs) petitioner

Rohit Keshri
9/8/2018.

ORDER

Ld. Pr. CS for the appellant submits affidavit of service proving delivery of notice to the Regional Director, Eastern Region, the Registrar of Companies, West Bengal as well as to the Income Tax Authorities. However, nobody turned up, except report filed by the Registrar of Companies, West Bengal. It is recorded.

Heard in part. Ld. Pr. CS sought time to file statement of bank accounts for the defaulted years as well as the copy of the minutes.

List it for further consideration on 12/09/2018.

Sd

(Jinan K.R.)
Member (J)